## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:806 ANSWERED ON:08.08.2013 NEAR COLLISION OF AIRCRAFTS Kumar Shri P.

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether many cases of near collision due to mistakes by pilots have been reported involving Air India aircraft and also private airlines in recent times;
- (b) if so, the details thereof; and
- (c) the corrective measures taken/being taken by the Government in this regard?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

(a)& (b): No cases of near collision have been reported in the recent past. However, a few incidents of airprox have been reported in the year 2013 involving Air India and private airlines. These incidents have been categorised in the following categories depending upon severity:

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Category A: Risk of Collision.
Category B: Safety not assured.
Category C: No Risk of Collision.
Category D: Risk not determined.
The details are given in Annexure `I`.
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(c): Corrective measures taken/being taken by the government in this regard are given in Annexure II.